NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 50/(MAH)/2015

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2016

NAME OF THE PARTIES: M/s. Venkateshwar Bio Refineries & Bio Fuels P. Ltd.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Order

CP No.50/74(2)/NCLT/MB/MAH/2015

None appeared for the Petitioners.

List this matter for hearing on 3.1.2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)